

ANNEXURE -5
Name of Corporate Debtor : M/s Albanna Engineering (India) Private Limited
List of stakeholders as on : Jan 6,2022 (updated upto Dec 31,2025)
List of Operational creditors (Government Dues)

Amount (Rs)

Details of Claimant			Details of Claims Received		Details of Claim Admitted								
Sl no	Dept	Govt	Date of Receipt	Amount of Claim	Amount of claim admitted	Nature of Claim	Whether Related Party	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues which may be set off	Amount of claim rejected	Amount of claim under verification	Remarks
1	Employees State Insurance Corporation,SRO Ernakulam	ESI	10-12-2021	3,40,115	49,055	ESI contribution +interest	No	0.1%	0	0	2,91,060	0	Note 1
2	Income Tax Dept,Kochi - TDS	Income Tax	23-12-2021	68,06,142	68,06,142	TDS +Interest	No	13.0%	0	0	-	0	Note 2
3	Works Contract - Kerala State Tax Officer	Kerala State GST	04-01-2022	1,43,99,584	1,43,99,584	GST dues	No	27.6%	0	0	-	0	Note 3
4	STO- TPS Kakkanad	Kerala State GST	27-09-2024	1,85,92,056	46,01,994	FY 1516 Works contract	No	8.8%	0	0	1,39,90,062	0	Note 4
5 (a)	Service Tax	Order	13-03-2023	21,58,60,920	2,27,84,161	Service Tax dues	No	43.7%	0	0	19,30,76,759	0	Note 5
5 (b)	Service Tax late fees , interest & penalty	Order	13-03-2023	25,11,62,162	35,55,624	Service Tax late fees, interest & penalty	No	6.8%	0		24,76,06,538	0	Note 5
6	Service Tax	CENTRAL GST - Show Cause Notice	05-01-2022	84,20,034	-	Service Tax dues	No	0.0%	0	0	84,20,034	0	Note 6
7	Dy Comm - Works Contract (FY1617)	Kerala State GST	29-09-2022	5,96,23,334	-	Asst order works contr.	No	0.0%	0	0	5,96,23,334	0	Note 7
				57,52,04,347	5,21,96,560						52,30,07,787		
Less pro rata distributed in Liquidation					76,85,994								
Balance					4,45,10,566								

Note 1: Rs. 2,91,060/- provisional amounts claimed has been reduced from claim and balance amount settled pro rata @ 45%

Note 2: Settled pro rata @ 45% for Rs. 30,62,000

Note 3 : CA(IBC)/05/KOB/2023 claim accepted subject to receipt from M/s BPCL based on final invoice due to holding company . **Under NCLAT Chennai appeal now**

Note 4 : KVAT Modified order: 32072000387/2015-16 dt. Sept 27,2024 . Only 50% of principal amount was paid as per KVAT AMNESTY Scheme

Note 5: Order issued on Mar 13,2023 in the 16 month of Liquidation against the show cause notice issued in Jan 2021. Interest claim accepted of Rs. 35.55 lacs is provisional.

Note 6 : Claim relates to holding company of CD

Note 7 : Hon NCLT Kochi order IA(IBC)/01/KOB/2023 dt Sept 11,2023 . **Under NCLAT Chennai appeal now**

Note 8 : EPFO claim of Rs. 300,972/- has been regrouped with Liquidation costs as per CA(AT)/INS/351/2024 dt. Oct 17,2024 -NCLAT Chennai since treated as PF costs and outside the Liq estate